

11 8/14

BENCH-II

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P.No.180/2014

CORAM: Hon'ble Member (J) Ms. Manorama Kumari

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 21st July, 2017, 10.30 A.M

Name of the Company		Smt Biva Pyne -Vs- Findon Company Ltd & Ors		
Under Section		397/398		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date	

21.07.2017 –C.P. No. 180 / 2014 – Smt. Biva Pyne –Versus- Findon Company Ltd
& Others.

ORDER

None of the parties are present.

Let the case be fixed on 23th of August, 2017.

(MANORAMA KUMARI)
MEMBER (J)